

States	Level of ceiling (in acres)
Tamil Nadu	12 to 60
Uttar Pradesh	40 to 80
West Bengal	Irrigated land 12.4
	Other land 17.3
Himachal Pradesh :	
Former Punjab area	27 to 60*
Former Pepsu area	27 to 80

**Legislation on Minimum Wage for
Agriculture Labour**

1854. SHRI BALATHANDAYUTHAM : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether there is any proposal before Government to introduce a central legislation on the minimum wage of the agricultural labour ; and

(b) if so, the particulars thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI BALGOVIND VERMA) : (a) No. Minimum Wages Act, 1948, which is a Central Act, already provides for fixation/revision of statutory minimum wages in agriculture.

(b) Does not arise.

Procurement Price of Wheat

1855. SHRI BIREN DUTTA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Agricultural Prices Commission's recommendation on wheat procurement

prices has not been accepted by Government ;

(b) the estimated amount Government have to pay as subsidy to the consumers ; and

(c) the procurement prices, market prices and amount of subsidy for every year during the last three years ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) Yes, Sir.

(b) The Food Corporation of India buys wheat on behalf of the Government at fixed procurement prices and supplies the same at the issue price fixed by the Government which contains an element of subsidy. The subsidy on wheat including the cost of holding the buffer stock of wheat to be paid to the Food Corporation of India during 1971-72 is estimated at Rs. 30 crores.

(c) Three statements (Statements I, II and III) are laid on the Table of the House. [Placed in Library. See No LT-376/71]

दिल्ली की औद्योगिक प्रशिक्षण संस्था
से प्रशिक्षण प्राप्त करने वाले
व्यक्तियों की संस्था

1856. श्री नरेन्द्र सिंह बिष्ट : क्या कृषि और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) गत तीन वर्षों में, व्यापार-वार कितने व्यक्तियों ने दिल्ली में औद्योगिक प्रशिक्षण संस्था में विभिन्न व्यापारों में प्रशिक्षण लिया ;

(ख) उनमें से कितने व्यक्तियों को रोजगार कार्यालय द्वारा अब तक व्यापार-वार नौकरी पर लगाया गया ;

(ग) प्रशिक्षण प्राप्त करने वाले ऐसे व्यक्तियों की संस्था कितनी है जिसके नाम

*In case of displaced persons 45 to 100 acres in case of former Punjab area and 36 to 100 acres in case of former Pepsu area.